

am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 3rd April, 1992, agreed without any amendment to the Indian Red Cross Society (Amendment) Bill, 1992, which was passed by the Lok Sabha at its sitting held on the 18th March, 1992.

13.18 1/2 hrs.

ESTIMATE COMMITTEE

Thirteenth Report and Minutes

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands): Sir, I beg to present the Thirteenth Report (Hindi and English versions) of the Estimates Committee on the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) - Central Bureau of Investigation and Minutes of the sittings of the Committee relating thereto.

PUBLIC ACCOUNTS COMMITTEE

Fifteenth Report

[English]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Sir, I beg to present the Fifteenth Report (Hindi and English versions) of the Public Accounts Committee on Trunk Automatic Exchanges at Calcutta.

MR. SPEAKER: Before I take up the matters under rule 377, I have to bring to the notice of the hon. Members that it is suggested that we should discuss the Demands

of the Human Resources Development Ministry as well as pass the Demands today itself. Otherwise, it is not possible for us to discuss the Demands of other Ministries. So, in order to see that the discussions on the Demands of other Ministries are not affected, I request the members to please sit here for more time, it is necessary, to discuss the Demands of Human Resources Development Ministry and pass it today itself.

SHRI LAL K. ADVANI (Gandhi Nagar): Can we know the date on which the Government proposes to discuss the Nagaland issue in the House?

MR. SPEAKER: I will discuss it with the Government and may be by this evening or tomorrow, I will let you know

13.20 hrs.

MATTERS UNDER RULE 377

- (1) **Need for completion of Minimata Hasdev Bango Multi-Purpose Project in Bilaspur district, Madhya Pradesh.**

[Translation]

SHRIBHAWANI LAL VERMA (Janjgir): Mr. Speaker, Sir, I would like to draw your attention to the following matter under Rule 377.

Minimata Hasdev Bango, an under construction project in Bilaspur district, Madhya Pradesh was started in 1977. It is a big multi-purpose project whose annual irrigation capacity was fixed at 4,34,000 hectares, production of 120 Mwt hydro-electrical moreover there was a provision of water supply to various Industrial Centres at Korba like National Thermal Power, Bharat Aluminium Factory, 12 Coal Mines and water sup-